

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

Item 29

IA No. 1211/22

In

CP (IB) No.136/Chd/Pb/2017

(Admitted)

Under Section 7 & 60(5) IBC 2016

R 11 NCLT

In the matter of:-

UCO Bank

...Petitioner/ Financial Creditor

Vs.

Oswal Spinning & Weaving Mills Limited

...Respondent/ Corporate Debtor

As the Hon'ble Member(Judicial) is holding Court with the Hon'ble Member (Technical) of Allahabad Bench after lunch today, hence, the matter is adjourned to 01.05.2023.

-sd-
Court Officer

March 14, 2023
SM